

Clauses 2 and 3 were added to the Bill. Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI PATTABHI RAMA RAO: I beg to move:

"That the Bill be passed."

MR. CHAIRMAN: The question is: "That the Bill be passed."  
The motion was adopted.

16.45 hrs.

#### INTERNATIONAL MONETARY FUND AND BANK (AMENDMENT) BILL

MR. CHAIRMAN: Now, we shall go to next item, International Monetary Fund and Bank (Amendment) Bill. A Bill further to amend the IMF and Bank Act, 1945.

SHRI SATISH AGARWAL (Jaipur): I rise on a point of order. So far as item No. 10 is concerned, with regard to the consideration and passing of this International Monetary Fund and Bank (Amendment) Bill, I had written a letter as back as... (Interruptions)

SHRI K. P. UNNIKRISHNAN (Badagara): Where is the Finance Minister?

SHRI SATISH AGARWAL: He is not concerned with this Bill.

SHRI K. P. UNNIKRISHNAN: You can go. You are not concerned with this Bill. (Interruptions).

SOME HON. MEMBERS: Who is piloting the Bill?

SHRI K. P. UNNIKRISHNAN: You cannot pilot this Bill.

MR. CHAIRMAN: Please, have patience.

SHRI SATISH AGARWAL: We are taking exception to the Finance Minister's absence.

SHRI K. P. UNNIKRISHNAN: An international treaty is involved in this Bill.

MR. CHAIRMAN: Order please.

SHRI SATISH AGARWAL: It is the Finance Minister who is concerned with this Bill. It is the Finance Minister who is piloting this Bill. (Interruptions).

MR. CHAIRMAN: There is an announcement.  
(Interruptions).

SHRI SATISH AGARWAL: Sir, I am on a point of order.

MR. CHAIRMAN: It is about the health of the President.

SHRI SATISH AGARWAL: That has not been circulated to the Members.

AN HON. MEMBER: This should not be a controversial thing.

16.47 hrs.

#### STATEMENT RE: PRESIDENT'S MEDICAL CHECK-UP AT HOUSTON (U.S.A.)

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): Mr. Chairman, Sir, I informed the House yesterday regarding the President's medical check-up in U.S.A. According to the latest information available, the Specialists at the Texas Heart Institute U.S.A. have advised on the basis of investigation, that the President should undergo surgery which is scheduled for tomorrow. I am sure the House will join me in wishing him speedy and complete recovery

16-48 hrs.

#### INTERNATIONAL MONETARY FUND AND BANK (AMENDMENT) BILL— Contd.

MR. CHAIRMAN: Now, what is your point of order?

SHRI SATISH AGARWAL (Jaipur): Mr. Chairman, Sir... (Interruptions).

AN HON. MEMBER: Who is piloting the Bill?

SHRI SATISH AGARWAL: This is the International Monetary Fund and Bank